

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

49. TCP 34/2014

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2024**

NAME OF THE PARTIES: - Manoj Panwar
V/s
E.D. Process Technologies Pvt. Ltd.

Section: 397-398 of the Companies Act, 2013

ORDER

Adv. Himani A Parab appeared for the Petitioner. None appeared for the Respondent. Due to paucity of time the matter could not be taken up. List this matter on **08.04.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)